

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WEBER HYDRAULIC INDIA PRIVATE LIMITED.

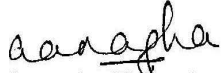
1.	NAME OF CORPORATE PERSON	WEBER HYDRAULIC INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12-07-2010
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES- Pune
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE PERSON	U29120PN2010FTC136826
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Registered Address: Lunkad Sky Cruise, B Wing Survey No 210/3, Viman Nagar, Pune, Maharashtra, India, 411014
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10 th December 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: ANAGHA ANASINGARAJU ADDRESS: 1-2, AISHWARYA SANKUL, 17 G.A. KULKARNI PATH, OPP. JOSHI'S RAILWAY MUSEUM, KOTHRUD, PUNE – 411038 Email id: rp.anagha@kanjcs.com TELEPHONE NO: 020-25466265/ 25461561 REGISTRATION NO: IBBI/IPA-002/IP- N00247/2017-18/10732
8.	LAST DATE FOR SUBMISSION OF CLAIMS	09 th January 2025

Notice is hereby given that Weber Hydraulic India Private Limited has commenced voluntary liquidation on 10th December 2024.

The stakeholders of Weber Hydraulic India Private Limited are hereby called upon to submit a proof of their claims, on or before 09th January 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

A handwritten signature in black ink, appearing to read 'anagha' in a cursive script.

Anagha Anasingaraju
Liquidator

Date: 14 December 2024

Place: Pune